

Kashmir State and the amount actually spent during the period from 1st November, 1947 to the 31st March, 1957 on the rehabilitation of refugees in the form of:

- (i) loan to them,
- (ii) relief to them, and
- (iii) their training, education centres and scholarships?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** A sum of about Rs. 354 lakhs was sanctioned to the Jammu and Kashmir State during the period 1st November, 1947 to 31st March, 1957. Out of this about Rs. 180 lakhs was as loan, about Rs. 159 lakhs for relief and about Rs. 15 lakhs for educational and technical training purposes. The actual amount spent by the Jammu & Kashmir Government against the above items is not readily available. This information has been called for from the State Government and will, on receipt, be placed on the Table of the Sabha.

#### **Expenditure on Publicity in Kashmir**

**1637. Shri Yajulk:** Will the Minister of Information and Broadcasting be pleased to state the total amount given to the Jammu and Kashmir State and the amount actually spent during the period from the 1st November, 1947 to the 31st March, 1957, each year under the following heads:

- (i) broadcasting, and
- (ii) information?

**The Minister of Information and Broadcasting (Dr. Keskar):** A statement giving the information is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 29]

#### **Industrial Estates in Orissa**

**1638. Shri P. G. Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount allotted from the Centre for establishment of Industrial and Rural Industrial Estates in the State of Orissa;

(b) the number of rural Industrial Estates that are going to be opened in Orissa with special attention to Adivasi and Harijan areas during the Second Five Year Plan with the names of places; and

(c) whether there are any recommendations of the Government of India to the different States that priority may be given to the famine stricken areas for such development works?

**The Minister of Industry (Shri Manubhai Shah):** (a) A sum of Rs. 62.70 lakhs has been allocated to the Orissa Government for Industrial Estates for the Second Plan period. The allocation for 1957-58 is Rs. 5.13 lakhs. No separate amount has been earmarked for the establishment of rural Industrial Estates in any State.

(b) The Government of Orissa have proposals to start five Industrial Estates in the following places:--

- (i) Cuttack
- (ii) Rourkela
- (iii) Jharsugada
- (iv) Jeypure
- (v) Kendra-para. (Community Project Area)

The above places have been selected by the State Government taking into consideration the needs of the Industries.

(c) No, Sir.

#### **Propagation of Legislation**

**1639. Shri Bibhuti Mishra:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government contemplate to take more energetic and vigorous attempt to propagate Government legislation in the rural areas; and

(b) if so, the nature thereof?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). Publicity for legislation passed by the State Legislatures is primarily